Declaration of Assets and Liabilities

I, BIKRAM KUMAR , son/daughter/wife of SRI BIRENDRA PRASAD Bihar Legislative works aged 26 (Twenty Six) years, belonging to

service and presently working as _____A88884911 give herein below the details of the assets (immovable, movable, bank balance, etc.) of

myself, my spouse and dependants*:

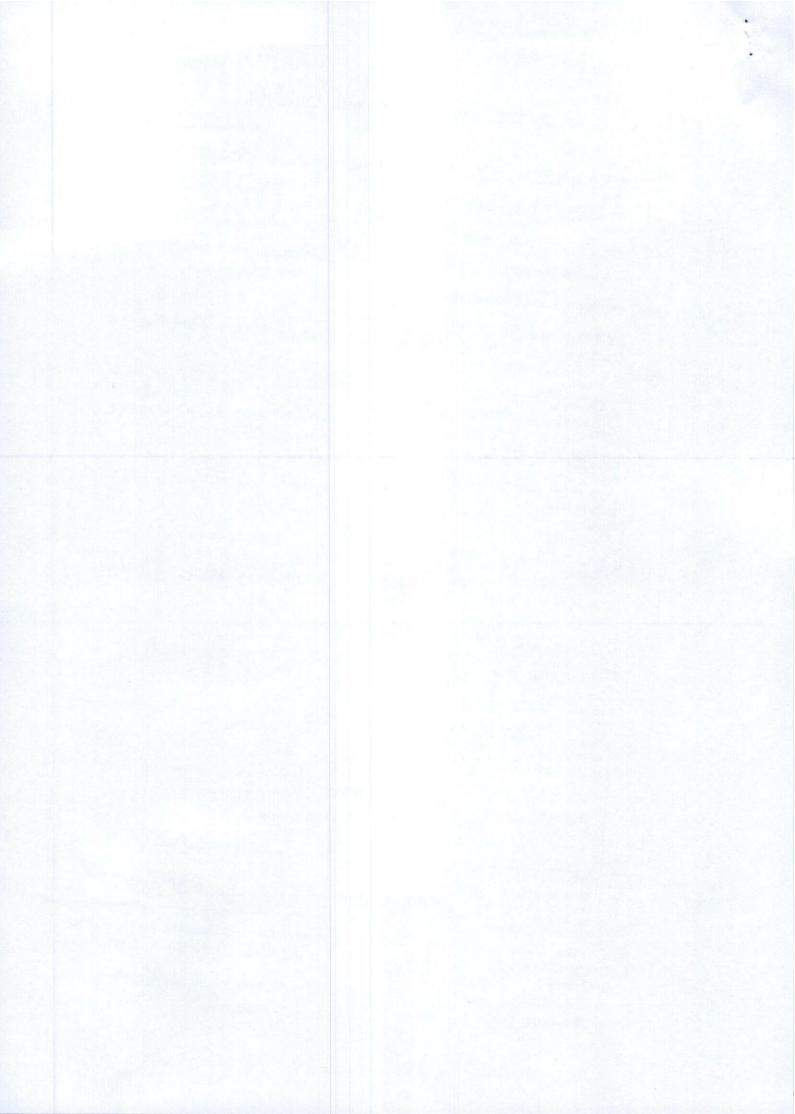
(Assets in joint name indicating the extent of joint ownership will also have to be Details of movable assets

en)		Self	Spouse	Dependant-1	Dependent-2 Name	Dependant-3 Etc. Name
r. o.	Description	(wenty House)	Name(S)	Nama	NIL	NIL
1)	Cash	20,000/-	30,000/-	The state of the s	- Company of the Comp	
(11)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	15000/-	NIL	NIL	, NIL	NIL
(111)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL	NIL	NIL
(lv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	NIL	NIL	NIL	NIL	NIL
(v)	Motor Vehicles (details of make, etc.)	BIKE- HONDACDD DELLXE, CAR-SUZU BREZZE	NIC NIC	THE PERSON NAMED IN COLUMN	NIL	NIL
(v)	Jewellery (glve details of weight and value)		old 20gm	Rgold L& Stilvers		NIC
(4	Other assets, such as value of claims / interests	creeze, u machine ledty, u exc.	guaceo .	IIL NI	NI(and the same of th

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed

* Dependant here means a person substantially dependent on the income of the employee.

> Kumar. BiKram



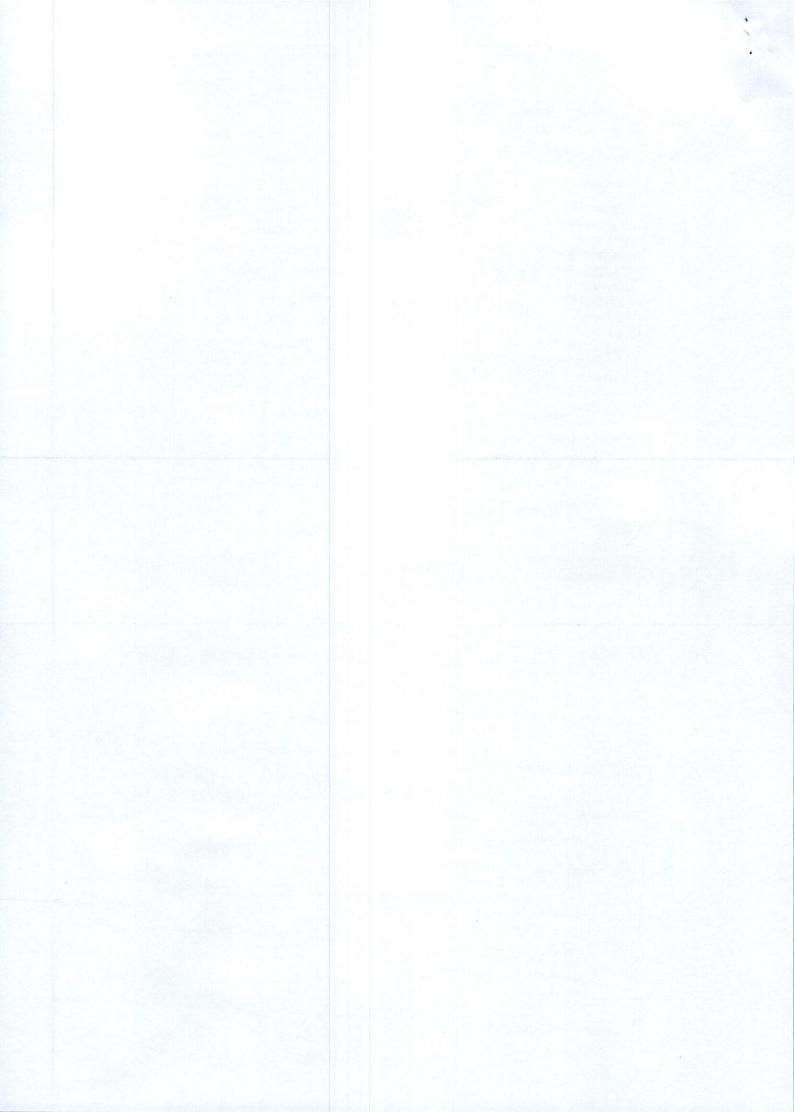
[Note: Properties in joint ownership indicating the extent of joint ownership will

so ha	[Note: Properties in Joi ve to be indicated] Description	Self	Spouse Name(5)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total	Anceston and in Joint Family	Annual Control of the	NJ C	, NIC	NIL
(11)	-Current market value Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NIL	MIC	NIC	NIL
(iii)	Buildings (Commercia and residential) Location(5) - Survey /door number(s) - Extent (Total	MIC	HI	NIC	NIL	NIC
(Iv)	- Current market	NE	RNAL	L NIL	Nac	
(V	yalue famely no	, No	IL NI	L NI	r NT	NIL

I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s) Bihas Personal Logn (100) -502 Palmy Andhan Marada (100) From 561 April Road Palmy	Amount outstanding as on 21.22.21.22 passoral Conn-
(a)	(i) Loans from Banks (ii) Loans from financial	and car loan from SBI,	13,78,356/- £ And car Loan- 813,566/- £
	(iii) Government Dues: (a) dues to departments dealing with government	HIL	NIL
	(b) dues to departments dealing with supply of	NS L	NIC
	(c) dues to departments dealing with supply of electricity	NIL	NIC



	- Josephants	MIL	MIL
	(d) dues to departments dealing with telephones		
	dealing with government	NIL	NIL
	aircraft and helicopters) (f) Other dues, If any	No	No
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return	43876/- £ ASS. YEST- DO21-22 PAN NO:- ENRPKASOSM	, MIC
	Account Number (PAN)] (II) Wealth Tax [Also Indicate the assessment year upto which Wealth	NIC .	KOL
	Tax return filed.] (III) Sales Tax [Only in case of proprietary	NIL	HIL
	business] (iv) Property Tax	NT and processing the second	NIC

	W. W.
	Personal Detail
C	

C. Personal De	I.	
GPF/CPF/PRAN No.	110144056529	
Gender	M (M/F)	[5] (IDD/MM/YYYY)
Date of Birth	1810199	2 (IDDAWINA 1111)
Class/Group	- B (A/B/C)	
Cadre	BIHAR LEGISLATIVE W	e Service,
	(Full Name e.g. B.A.SBihar Administrative B.S.S Bihar Secretariat Service etc.)	
Home District	- AURANGABAD	to the best of my
I hereby knowledge and	eclare that the above details are true lief.	

Signature Biktopm Kumat:

Name of Employee: BIKRAM KUMAR

ASSISTANT

Designation:

Place: PATNA

Date: 21:02:2022

Department: BIHAR LEGISLATIVE WORKS:

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

BIKEAR KUMAE.

